

District and Sessions Judge, Central, THC
IN THE COURT OF Mr.Naveen Kumar Kashyap
Additional Sessions Judge

Criminal Cause List Dated 04-09-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC	127/2015	28021/2016	STATE Vs. DR. GULJEET KUMAR ARORA ETC.	369 /2013 (I.P. Estate)
2	CA		105/2020	SANJAY KUMAR Vs. STATE	450 /2014 (Chandni Mahal)
Misc./ Appearance					
3	SC		228/2020	STATE Vs. DAVAR@DAVA@KANCHA AND ANR.	38 /2020 (Kashmere Gate)
4	SC		253/2020	STATE Vs. MOHD UMAIR @ UMAR	50 /2020 (Chandni Mahal)
Misc. cases/purpose					
5	Cr Rev		208/2020	AMIT KUMAR Vs. STATE	/0 ()
6	CA		132/2020	SAMAY CHAND Vs. GOVT. OF NCT OF DELHI	/0 ()
Charge					
7	SC		17/2017	STATE Vs. RAHUL SHARMA ETC.	339 /2016 (Darya Ganj)
Sub Matter : SC/0000217/2017					
8	SC		371/2019	STATE Vs. RAJESH DASS	18 /2019 (Timar Pur)
9	SC		373/2019	STATE Vs. INDERJEET@RAHUL S/O SEHDEV	19 /2019 (Timar Pur)
Prosecution Evidence					
10	SC	99/2011	27843/2016	STATE Vs. RAJPAL	118 /2011 (Roop Nagar)
11	SC	67/2015	28277/2016	STATE Vs. TAHIR HUSSAIN	134 /2015 (Lahori Gate)
12	SC		28891/2016	STATE Vs. MD. FIRASAT ETC(COMPLT CASE CC NO. 13513 TAGGED WITH THIS FILE)	217 /2012 (Kotwali)
13	SC		64/2018	STATE Vs. ABDUL REHMAN	117 /2015 (I.P. Estate)
14	SC		124/2018	STATE Vs. RAJA @ RAJVIR @ SUNDER SINGH	416 /2017 (Burari)
15	SC		489/2018	STATE Vs. SUBHASH KUMAR	168 /2017 (Roop Nagar)
16	SC		586/2019	STATE Vs. AKASH @ AKKI AND ORS	135 /2019 (Nabi Karim)
Final Arguments					
17	SC	65/2015	28517/2016	STATE Vs. 1. SUBHASH RAI 2. RANJEET KR.	214 /2015 (Civil Lines)
18	SC		687/2017	STATE Vs. SHAHNAWAJ @ SHANU	25 /2017 (Maurice Nagar)
Arguments					
19	CA		112/2018	R @ G S/o Prahlad Singh Vs. STATE	/ ()
20	CA		6/2020	AJANTA RAJ PROTEIN PVT LTD AND ORS Vs. HIMANSHU FOOD PVT LTD	/0 ()
21	CA		7/2020	AJANTA RAJ PROTEIN PVT LTD AND ORS Vs. HIMANSHU FOOD PVT LTD	/0 ()

★ Matters fixed for Arguments on Charge, Final Arguments will be taken up After Lunch.

★ Remaining Matters will be taken up before Lunch.